

16.19 1/2 hrs.

**PAYMENT OF UNEMPLOYMENT
ALLOWANCE BILL***

[English]

PROF. P.J. KURIEN (Mavelikara): I beg to move for leave to introduce a Bill to provide for the payment of unemployment allowance to the unemployed persons and for matters connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the payment of unemployment allowance to the unemployed persons and for matters connected therewith."

The motion was adopted.

PROF. P.J. KURIEN: I introduce the Bill.

16.20 hrs.

**REPRESENTATION OF THE PEOPLE
(AMENDMENT) BILL**

(Amendment of Section 20)

[English]

PROF. P.J. KURIEN (Mavelikara): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1950.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1950."

The motion was adopted

SHRI P.J. KURIEN: I introduce the Bill.

16.20 1/2 hrs.

**REPRESENTATION OF THE PEOPLE
(AMENDMENT) BILL***

**(Substitution of New Section for
Section 77 etc.)**

[English]

PROF. P.J. KURIEN (Mavelikara): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

PROF. P.J. KURIEN: I introduce the Bill.

16.21 hrs.

[SHRI THAMBI DURAI *in the Chair*]

16.21 hrs.

**BACKWARD AREAS DEVELOPMENT
BOARD BILL***

[English]

SHRI YADVENDRA DATT (Jaunpur): I beg to move for leave to introduce a Bill to provide for the establishment of an autonomous Board for all-sided development of all economically backward areas of the country.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of an autonomous Board for all-sided development of all economically backward areas of the country".

The motion was adopted

SHRI YADVENDRA DATT: I introduce the Bill.

16.21 1/2 hrs.

ANTI-ESPIONAGE BILL*

[English]

SHRI YADVENDRA DATT (Jaunpur): I beg to move for leave to introduce a Bill to provide for capital punishment to spies for espionage in India and their summary trial.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for capital punishment to spies for espionage in India and their summary trial".

The motion was adopted

SHRI YADVENDRA DATT: I introduce the Bill.

16.22 hrs.

GRAINS BOARD BILL*

SHRI YADVENDRA DATT (Jaunpur): I beg to move for leave to introduce Bill to provide for establishment of an autonomous

Board for fixation of minimum prices every year of all the agricultural commodities in the nature of foodgrains and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for establishment of an autonomous Board for fixation of minimum prices every year of all the agricultural commodities in the nature of foodgrains and for matters connected therewith".

The motion was adopted.

SHRI YADVENDRA DATT: I introduce the Bill.

16.22 1/2 hrs.

[English]

COMPULSORY MILITARY TRAINING BILL*

SHRI UTTAM RATHOD (Hingoli): I beg to move for leave to introduce a Bill to make military training compulsory for all able-bodied persons.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to make military training compulsory for all able-bodied persons."

The motion was adopted.

SHRI UTTAM RATHOD: I introduce the Bill.